

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/32434/2025	M/S. SUNRISE EARTH MOVERS VS M/S. PK ORES PVT. LTD.	DEBADUTTA KANUNGO VS	// ()	
2	D-ARBP/32524/2025	BRAHMANI DEVELOPERS PVT. LTD.,SUNDERGARH VS ENGINNERING PROJECTS (INDIA) LTD.,(EPI)	ABHISEK AGARWAL VS	// ()	
3	D-BLAPL/24604/2025	MANAS RANJAN MAHANTY @ MOHANTY VS STATE OF ODISHA	MAHES DAS VS	/ /0 ()	
4	D-BLAPL/24605/2025	KUNAL DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 ()	
5	D-BLAPL/24614/2025	CHANDAN MALLICK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	ADVA /142 /2023 ()	
6	D-BLAPL/24617/2025	AJAYA KUMAR SADANGI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /457 /2025 ()	AOD20240000242C202500171
7	D-BLAPL/24620/2025	RANJAN KUMAR SAH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	HANDAPA /190 /2025 ()	
8	D-BLAPL/24624/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /300 /2025 ()	
9	D-BLAPL/24627/2025	SUSHANTA @ SOMANATH MEHER VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /208 /2025 ()	
10	D-BLAPL/24628/2025	RANJAN PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGANNATHA PRASAD /62 /2014 ()	
11	D-BLAPL/24632/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /353 /2025 ()	

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12	D-BLAPL/24635/2025	NARENDRA BEHERA @ MUKHI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	BOUDH /180 /2024 () //	
13	D-BLAPL/24642/2025	NABIM MADKAMI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MOTU /29 /2025 () //	AOD20240000239C202500015
14	D-BLAPL/24643/2025	SANA DURYODHAN DEHURY VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KARANJIA /19 /2025 () //	
15	D-BLAPL/24646/2025	PANGI RAGHUNATH VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /211 /2024 () //	AOD20240000239C202500014
16	D-BLAPL/24648/2025	BENUDHAR KUMBHAR @ BUCHU KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /99 /2025 () //	
17	D-BLAPL/24651/2025	PRASANTA KUMAR PRADHAN @ RINTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KOTINANDA /152 /2025 () //	
18	D-BLAPL/24653/2025	GANESH PRADHAN @ MIKU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /412 /2025 () //	AOD20240000364C202500138
19	D-BLAPL/24655/2025	BHAGABAT DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /310 /2025 () //	
20	D-BLAPL/24656/2025	ANJAN BEHURA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /243 /2025 () //	
21	D-BLAPL/24657/2025	MODD. RAHEEM VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	RAYAGADA G.R.P. /39 /2025 () //	
22	D-BLAPL/24661/2025	KARTIKA @ KARTIK CHANDRA BEHERA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SORO /579 /2025 () //	AOR20220000925C202500043
23	D-BLAPL/24662/2025	DUSASAN @ DUSHASAN ROUT	SUSANTA KUMAR BARAL	PARJANG /188 /2024	AOR20220001297C202500210

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24664/2025	GANESH KANHAR	BISWARANJAN MAHARATHA	PHULBANI SADAR /191 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24665/2025	MANAS KUMAR SAHOO	DEEPAK KU SAHOO	MARSHAGHAI /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24667/2025	PABITRA PRADHAN	PRAKASH KUMAR BEURA	BAIDESWAR /99 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24668/2025	ASISH KUMAR ROUT @ MUSA	DEEPAK KU SAHOO	NIKIRAI /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24674/2025	ADITYA @ NILAMANI GOUDA	SANTOSH KUMAR MAHANTY	BHARATPUR PS /226 /2025	AOD20240000242C202500172
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24675/2025	MINATI MALLIK	BHABANI SHANKAR DASPARIDA	SORO /539 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24681/2025	SANTANU @ BIREN KUMAR SAMAL	PUSPAMITRA MOHAPATRA	KALIAPANI /121 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24684/2025	JAMMU @ SK. JAMIR MOHAMMAD	RAMA CHANDRA JENA	SPECIAL CRIME UNIT /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24685/2025	DEBASISH NAYAK	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24686/2025	GOLAP CHANDRA HANSDA	NIRANJAN LENKA	BALASORE VIGILANCE /7 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
34	D-BLAPL/24688/2025	PABITRA MIRDHA	BIJAYA KUMAR RAGADA	PURUNAKATAK /147 /2024	
		VS	VS	()	

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35	D-BLAPL/24690/2025	STATE OF ODISHA SHOVAN RAJAN BEHERA @ SOVAN VS	SK ABDUL JABIR VS	// NAYAPALLI P.S. /230 /2025 ()	
36	D-BLAPL/24691/2025	STATE OF ODISHA DADHIBABANA DANTA VS	AMITAV TRIPATHY VS	// MANAMUNDA /62 /2025 ()	
37	D-BLAPL/24692/2025	STATE OF ODISHA JOHAN MAJHI VS	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /91 /2023 ()	AOR20220001631C202500213
38	D-BLAPL/24694/2025	STATE OF ODISHA RAJESH BEHERA VS	AMITAV TRIPATHY VS	// PADAMPUR /226 /2020 ()	
39	D-BLAPL/24697/2025	STATE OF ODISHA SANDEEP @ SANDIP KUMAR NAIK VS	RAKESH BEHERA VS	// N.T.P.C. /1 /2024 ()	
40	D-BLAPL/24698/2025	STATE OF ODISHA SUDARSHNA NAYAK VS	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /234 /2025 ()	AOR20220001631C202500211
41	D-BLAPL/24700/2025	STATE OF ODISHA KUNU @ NARENDRA DAS VS	AKSHAYA KUMAR SAHOO VS	// BINIKA /209 /2023 ()	
42	D-BLAPL/24701/2025	STATE OF ODISHA BIJUA @ BIJAYA MALIK VS	AKSHAYA KUMAR NAYAK VS	// AUL /4 /2025 ()	
43	D-BLAPL/24706/2025	STATE OF ODISHA RAMAKANTA ROUT VS	APARESH BHOI VS	// // ()	AOR20220001814C202500008
44	D-BLAPL/24707/2025	STATE OF ODISHA NIRANJAN PRADHAN VS	DHANANJAYA MUND VS	// SUNDARGARH TOWN /387 /2024 ()	
45	D-BLAPL/24708/2025	STATE OF ODISHA JIBAN BHOI VS	PRANGYANANDA PATTANAIAK VS	// NIALI /301 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/24711/2025	SUDHANA MAHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /346 /2025 () //	
47	D-BLAPL/24713/2025	OM PRAKASH AJAY @ AJGALLE @ AJGALE VS STATE OF ODISHA	BYMOKESH SAHOO VS	BURLA /93 /2025 () //	
48	D-BLAPL/24714/2025	SOURABHA MAHAKUD @ SOURAV MAHAKUD VS STATE OF ODISHA	AMLAN MOHANTY VS	RUGUDI /55 /2023 () //	
49	D-BLAPL/24716/2025	RAM CHARAN GOPE VS STATE OF ODISHA	JULU KHANSAMA VS	BELPAHAR /110 /2024 () //	
50	D-BLAPL/24717/2025	FARUK KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /149 /2025 () //	
51	D-BLAPL/24718/2025	BIGHNA KUMBHAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MAIDALPUR /25 /2025 () //	
52	D-BLAPL/24719/2025	PRADIP PARIDA @ PRADEEP PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /230 /2024 () //	
53	D-BLAPL/24720/2025	HIPI SINGH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD2024000069C202500040
54	D-BLAPL/24722/2025	TAPAN MALLICK @ TAPAN KUMAR DAS VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	PIPLI /384 /2024 () //	AOR20220001551C202500001
55	D-BLAPL/24723/2025	MANOJ PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
56	D-BLAPL/24726/2025	NARAYAN DAS VS STATE OF ODISHA	MANORANJAN PADHY VS	BELLAGAON /87 /2024 () //	AOD20220003086C202500124
57	D-BLAPL/24727/2025	SUBHAM SANJAY SINDHE	SARBESWAR SAHOO	PADWA /69 /2023	AOD20220004505C202500092

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/24732/2025	JITU BEHERA @ GUDU @ JILU	SUSIL KUMAR PATTNAIK	GANGAPUR (ASKA) /418 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/24736/2025	RAMAKRUSHNA MAHANA	BHABANI SANKAR MISHRA	BHOGRAI /532 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/24737/2025	BIKAS DAS	SANTOSH KUMAR MOHANTY	BALICHANDRAPUR /96 /2025	AOR2022000053C202500085
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/24740/2025	CHANDAN BARIK	SUSANTA SEKHAR MOHAPATRA	SINGHADWAR PS /43 /2022	AOD20240000742C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/24746/2025	JIKHARIYA DIGAL	SURYAKANTA DWIBEDI	K.NUAGOAN /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/24749/2025	SHERMASHRI SOREN	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/32378/2025	SRI SRISANKATMOCHAN HANUMAN JEW BIJE	GAJENDRA NATH ROUT	//	AOR20220004106C202500135
		VS	VS	()	
		EXECUTIVE ENGINEER, PWD (R AND B),DHENKANAL		//	
65	D-CMAPL/32548/2025	MANORANJAN MOHANTY	PURNA CHANDRA BEHERA	//	AOR20220002667C202500009
		VS	VS	()	
		MANAGING DIRECTOR AND GROUP EXECUTIVE NBG		//	
66	D-CMAPL/32612/2025	ALAKAMANJARI MALLICK	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMP/32415/2025	BAIDHAR MUDULI	SAMIR KUMAR MISHRA(SR.ADV.)	//	
		VS	VS	()	
		PADARABINDA MOHAPATRA		//	
68	D-CMP/32416/2025	DILIP KUMAR MALLICK	SATRUGHNA DASH (A)	//	AOR20220001212C202500030
		VS	VS	()	

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69	D-CMP/32418/2025	NARAHARI MALLIK MANORAMA MISHRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
70	D-CMP/32436/2025	MINATI MISHRA BISHNU CHARAN BARAL VS	PITAMBAR PANDA VS	// // 0	
71	D-CMP/32440/2025	PRADIPTA@PRADIPTA KUMAR BARAL GAJENDRA NATH BEHERA VS	PRAKASH RANJAN BARIK VS	// // 0	
72	D-CMP/32497/2025	BHABANI SHANKAR BEHERA SHAMIMA BEGUM VS	NARAYAN PRASAD PARIJA VS	// // 0	
73	D-CMP/32503/2025	SK.AFSAR ARABIND ROUT VS	SAILESH DAS VS	// // 0	
74	D-CMP/32538/2025	MANJULATA SWAIN SUMITRA PRADHAN VS	PRASANTA KUMAR NANDA VS	// // 0	
75	D-CMP/32552/2025	CH. LAXMI NARAYAN NAYAK MAHALAXMI PANDA VS	AJODHYA RANJAN DASH VS	// // 0	
76	D-CMP/32609/2025	SHANTILATA TRIPATHY NILAMADHAB SAHU VS	DILLIP KUMAR PRADHAN VS	// // 0	
77	D-CMP/32611/2025	SUDHIR SAHU NILAMADHAB SAHU VS	DILLIP KUMAR PRADHAN VS	// // 0	
78	D-CONTC/32396/2025	DILLIP KUMAR SAHU DEVENDAR SINGH SACHAR VS	ADV. VS	// // 0	
79	D-CONTC/32410/2025	LANKESWAR AMAT,ROURKELA DEVELOPMENT AUTHORITY,SUNDARGARH JASHOBANTI MOHAPATRA VS	LALIT SAHU VS	// // 0	
		SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA			

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80	D-CONTC/32422/2025	KIRTI RANJAN MOHANTY VS MANOJ AHUJA,IAS	ADV. VS	// ()	
81	D-CONTC/32426/2025	NIRANJAN BEHERA VS KALI PRASANNA MOHAPATRA,IAS	AMIYA KUMAR MOHANTY(A) VS	// ()	
82	D-CONTC/32433/2025	ASHISH KUMAR DASH VS SATYABRATA SAHU,IAS	ADV. VS	// ()	
83	D-CONTC/32437/2025	SAROJ KUMAR DASH VS SATYABRATA SAHU,COMM-CUM-SECRETARY,DEPT. OF FOREST AND ENVIRONMENT,BBSR,KHURDA	ADV. VS	// ()	
84	D-CONTC/32452/2025	HAREKRUSHNA MISHRA VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOD20240000363C202500012
85	D-CONTC/32454/2025	SUKADEV PRUSTY VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOD20240000363C202500013
86	D-CONTC/32461/2025	URMILA ROUT VS KASINATH NAYAK,DIRECTOR,HEALTH AND FAMILY WELFARE DEPT,BSBR,KHURDA	ADV. VS	// ()	
87	D-CONTC/32463/2025	BHUBANESWAR GIRI VS B.PARAMESWARAN,IAS	ADV. VS	// ()	
88	D-CONTC/32466/2025	SARAT CHANDRA TRTIPATHY VS ANU GARG,IAS	ADV. VS	// ()	
89	D-CONTC/32477/2025	SANTOSH KUMAR NANDA VS SURENDRA KUMAR MUDULI,OAS	GAGAN BIHARI SINGH VS	// ()	
90	D-CONTC/32479/2025	MAHANI CHARAN BEHERA VS SWADHA DEV SINGH,IAS	ADV. VS	// ()	
91	D-CONTC/32481/2025	RAMESH CHANDRA JHANKAR	ADV	//	AOD20250000180C202500132

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		VS	VS	0	
92	D-CONTC/32495/2025	ANU GARG, ACS CUM PRINCIPAL SECRETARY WATER RESOURCES DEPTT. BISWANATH SAHOO	PRONoy MOHANTY	//	
		VS	VS	0	
93	D-CONTC/32498/2025	HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI BISWANATH SAHOO	PRONoy MOHANTY	//	
		VS	VS	0	
94	D-CONTC/32502/2025	HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI BISWANATH SAHOO	PRONoy MOHANTY	//	
		VS	VS	0	
95	D-CONTC/32505/2025	HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI BISWANATH SAHOO	PRONoy MOHANTY	//	
		VS	VS	0	
96	D-CONTC/32513/2025	HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI BISWANATH SAHOO	PRONoy MOHANTY	//	
		VS	VS	0	
97	D-CONTC/32516/2025	HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI KAMALAKANTA KAR	ADV.	//	
		VS	VS	0	
98	D-CONTC/32518/2025	DATTATRAYA BHAUSAHEV SINDHA,COLLECTOR,CUTTACK ANANTA PREM TURUK	ADV.	//	
		VS	VS	0	
99	D-CONTC/32558/2025	ANU GARG,IAS PRATAP CHANDRA MOHANTY	ADV.	//	
		VS	VS	0	
100	D-CONTC/32562/2025	ANU GARG,IAS KISHORE CHANDRA AGRAWAL	KAJAL SAHOO	//	
		VS	VS	0	
101	D-CONTC/32566/2025	ANANTA NARAYAN HARPAL,CT AND GST OFFICER,GST CIRCLE-1,SAMBALPUR DR.HRUSHIKESH MEHER	ADV.	//	
		VS	VS	0	
102	D-CONTC/32571/2025	MANOJ AHUJA,COMM-CUM-SECRETARY,GA AND PBULIC GIREVANCE DEPT.,BBSR,KHURDA PITAMBAR MOHAPATRA	ADV.	//	
		VS	VS	0	

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		SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA			
103	D-CONTC/32573/2025	DALIRANI SAHU	ADV.	//	
		VS	VS	()	
		KUNDRA KUJUR,DEO,DEOGARH			
104	D-CONTC/32576/2025	PRAFULA KUMAR MISHRA	BASUDEV BARIK	//	
		VS	VS	()	
		CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WR DEPT,BBSR,KHURDA			
105	D-CONTC/32579/2025	KANHU CHARAN MOHANTY	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS			
106	D-CONTC/32581/2025	BIDYADHAR GARNAYAK	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS			
107	D-CONTC/32583/2025	PRASANNA BARIK	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS			
108	D-CONTC/32586/2025	KESHABA CHANDRA MOHANTY	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS			
109	D-CONTC/32590/2025	GOKULA GARNAYAK	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS			
110	D-CONTC/32594/2025	BALKRUSHNA GARNAYAK	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS			
111	D-CONTC/32596/2025	PANCHANAN MISHRA	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS			
112	D-CONTC/32598/2025	PABITRA MOHANTY	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS			
113	D-CRLA/24641/2025	BIDYADHAR MUDULI	SURYA KANTA DWIBEDI	TIGIRIA /111 /2023	
		VS	VS	()	
		STATE OF ODISHA			
				//	

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114	D-CRLA/24742/2025	RAGHABA PATRA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	BOUDH /20 /2005 () //	
115	D-CRLLP/24731/2025	BISWARANJAN SETHY VS SIBENDU KUMAR MOHANTY	DEBENDRA KUMAR DHAR VS	/ /0 () //	
116	D-CRLMC/24602/2025 CRLMC/3180/2025	PRABHAKAR MALLICK VS STATE OF ODISHA	BIDYADHAR MANSING VS	KUJANGA /405 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000915/2024	
117	D-CRLMC/24607/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	RABI NARAYAN PANDA VS	PIRAHAT P.S /193 /2022 () //	
118	D-CRLMC/24616/2025	LAXMIKANTA NAIKA @ NAIK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (BHANJANAGAR) /189 /2016 () //	
119	D-CRLMC/24625/2025	RAJENDRA KUMAR SAMARTHA @ RAJENDRA SAMARTHA VS STATE OF ODISHA	ANURATI RANJAN ROUT VS	LINGARAJ P.S. /179 /2003 () //	
120	D-CRLMC/24639/2025	SIDDHARTH PODDAR VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	/ /0 () //	
121	D-CRLMC/24644/2025	MAYANK PANDEY VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	BARGARH /545 /2024 () //	
122	D-CRLMC/24645/2025	BUDHIBAMAN SWAIN @ BUDHIA SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /215 /2025 () //	
123	D-CRLMC/24649/2025	SUNI @ SUNITA MOHANTY VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /63 /2017 () //	
124	D-CRLMC/24654/2025	SK.KHURSID@GURSHID@KUSA VS STATE OF ODISHA	SAMVIT MOHANTY VS	PURIGHAT /157 /2025 () //	
125	D-CRLMC/24660/2025	BANSHIDHAR SAHU@BANSHI SAHU	KEDAR CHANDRA BEHERA	KABISURYANAGAR (KODALA) /178 /2021	

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	CRLMC/3190/2025	VS STATE OF ODISHA	VS	A.D.J.,KODALA(Ganjam) Spl/0000041/2025	
126	D-CRLMC/24677/2025	SAMBIT MOHANTY VS ROJALIN MOHANTY	BISWARANJAN DALAI VS	// ()	AOR20220003722C202500149
127	D-CRLMC/24682/2025	PHULMATI MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /9 /2023 ()	
128	D-CRLMC/24683/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	CANTONMENT ROAD /140 /2021 ()	AOR20220001491C202500014
129	D-CRLMC/24687/2025	JAGADISH NAYAK @ BALABANTARAY VS STATE OF ODISHA	ABHIJIT DAS VS	FATEGARH /123 /2018 ()	
130	D-CRLMC/24689/2025	DR.DEEPAK PADHI VS GAYATRI PANDA	DEEPALI MAHAPATRA VS	//0 ()	
131	D-CRLMC/24693/2025	BHARAT CHARAN DUTTA @ BHARAT DUTTA VS STATE OF ODISHA	BRUNDABAN ROUT VS	SIMULIA /232 /2020 ()	
132	D-CRLMC/24696/2025	KUNMUN DWIBEDI VS STATE OF ODISHA	ANANTA KUMAR ROUT VS	KAKATAPUR /86 /2022 ()	AOD20240001037C202500001
133	D-CRLMC/24729/2025	MINATI PATRA @ MATA PATRA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MADHUPATNA /182 /2022 ()	
134	D-CRLMC/24733/2025	SURYAMANI JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	//0 ()	
135	D-CRLMC/24734/2025	CHINMAYA BEHERA @ TULU VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	NAYAGARH SADAR /59 /2025 ()	
136	D-CRLMC/24739/2025	BIBHU DUTT PATEL VS	SHRADHA MOHANTY VS	CAPITAL P.S. /342 /2020 ()	

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137	D-CRLMC/24744/2025	STATE OF ODISHA NITISH KUMAR SWAIN VS	JYOTIRMAYA SAHOO VS	// CHAULIAGANJA /186 /2024 ()	
138	D-CRLMC/24747/2025	STATE OF ODISHA HEMANTA PADHAN VS	SAROJ KUMAR PADHY VS	// NAWAPARA /64 /2020 ()	
139	D-CRLMC/24750/2025	STATE OF ODISHA SUSHANT NAYAK VS	PRAVASH CHANDRA JENA VS	// RANPUR /303 /2017 ()	
140	D-CRLMP/24619/2025	STATE OF ODISHA SARMILA MOHANTY VS	ARIJEET MISHRA VS	// /0 ()	
141	D-CRLMP/24640/2025	STATE OF ODISHA SARBESWAR PANDA VS	PRASANTA KUMAR BARIK VS	// /0 ()	
142	D-CRLMP/24652/2025	STATE OF ODISHA RAJIB PATNAIK @ RAJIB KUMAR PATTNAIK VS	NIRMAL KISHORE RATH VS	// /0 ()	
143	D-CRLMP/24670/2025	RUPASHREE PATTNAIK @ JENA SUMAN DAS VS	SABYASACHI PANDA VS	// /0 ()	
144	D-CRLMP/24741/2025	STATE OF ODISHA SARAT GHADEI VS	JYOTIRMAYA SAHOO VS	// /0 ()	
145	D-CRLREV/24636/2025	STATE OF ODISHA DUPANA ANANDA RAO VS	RAMDAS ACHARY VS	// /0 ()	
146	D-CRLREV/24650/2025	RAMESH CHANDRA SWAIN BHABANI DEY VS	BHAGABAT PRASAD RATH VS	// /0 ()	
147	D-CRLREV/24709/2025	MADHUSMITA MAHAKUDA SARAT CHANDRA BADAJENA VS	MANAS KUMAR CHAND VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLREV/24743/2025	DR. SANDEEP KUMAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS VS	MANGALA BAG /266 /2021 () //	
149	D-CRLREV/24745/2025	AYESA @ AYESA BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS VS	JALESWAR /268 /2020 () //	
150	D-CRLREV/24748/2025	MAMI SAMAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS VS	CHOUDWAR /461 /2024 () //	
151	D-FAO/32462/2025	M/S. TATA AIG GENERAL INSURANCE CO. LTD. VS MONALISHA BEHERA	ADAM ALI KHAN VS VS	// () //	
152	D-FAO/32467/2025	MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE CO. LTD., VS CHINMAYEE PANDA	ADAM ALI KHAN VS VS	// () //	
153	D-FAO/32500/2025	ANJALI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS VS	// () //	
154	D-FAO/32511/2025	MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD., VS PRADEEP BISWAL	GIRIJA PRASAD DUTTA VS VS	// () //	
155	D-FAO/32512/2025	MANAGER LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., VS UDAYA KUMAR BHOI	GIRIJA PRASAD DUTTA VS VS	// () //	
156	D-FAO/32517/2025	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., VS SETTY BALIJA SUBHADRA	GIRIJA PRASAD DUTTA VS VS	// () //	
157	D-FAO/32580/2025	ASSISTANT MANAGER, LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., VS RANJU OJHA	GIRIJA PRASAD DUTTA VS VS	// () //	
158	D-FAO/32599/2025	ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS JAYANTI NAYAK	GIRIJA PRASAD DUTTA VS VS	// () //	
159	D-MACA/32377/2025	SOUMYASHREE MOHANTY	GAJENDRANATH ROUT	//	AOR20220004106C202500136

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		VS	VS	0	
160	D-MACA/32383/2025	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,ANGUL SUNAMANI NAYAK	VS PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
161	D-MACA/32387/2025	MUNMUN LATA PANIGRAHI ASST. MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., BBSR	VS SUBRAT SATPATHY	//	
		VS	VS	0	
162	D-MACA/32406/2025	ARUPA NANDA JOSHIRA D.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR	VS PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
163	D-MACA/32412/2025	RUPESH KUMAR NAG SR. D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	VS PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
164	D-MACA/32445/2025	SAIBANI SINGH NEW INDIA ASSURANCE CO.LTD., BBSR	VS G.P.DUTTA	//	
		VS	VS	0	
165	D-MACA/32451/2025	KABITA BEHERA D.M., M/S. IFFCO TOKIO GENERAL INSURANCE CO.LTD., BBSR	VS GIRI PRASAD DUTTA	//	
		VS	VS	0	
166	D-MACA/32465/2025	K. UMA SANKAR PATRA LAGAL MANAGER, MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR	VS GIRI PRASAD DUTTA	//	
		VS	VS	0	
167	D-MACA/32469/2025	JHARANA SAMAL B.M., ICICI LOMBARD GENERAL INSURANCE CO.LTD., PANGULA	VS G.P.DUTTA	//	
		VS	VS	0	
168	D-MACA/32474/2025	SAMABARI NAYAK RELIANCE GENERAL INSURANCE CO.LTD.	VS SUBRAT SATPATHY	//	
		VS	VS	0	
169	D-MACA/32485/2025	DEEPALI MISHRA CHOLA MS GENERAL INSURANCE CO. LTD., BBSR	VS GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
170	D-MACA/32489/2025	SHANTILATA BEHERA D.M., M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	VS SUBRAT SATPATHY	//	
		VS	VS	0	

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171	D-MACA/32494/2025	BABITA SARKAR GYANA RANJAN PRADHAN VS DEBI PRASAD SAHOO	AKSHAYA KUMAR PATI VS	// // 0 //	
172	D-MACA/32499/2025	B.M., ICICI LOMBARD GENERAL INSURANCE CO.LTD.,PANGOLA VS PRAMILA NAYAK	G.RITTO PRASAD DUTTA VS	// 0 //	
173	D-MACA/32519/2025	LEGAL MANAGER, MAGMA HDI GENERAL INSURANCE CO.LTD.,Bhubaneswar VS BALMIKI MEHENA	G.RITTO PRASAD DUTTA VS	// 0 //	
174	D-MACA/32533/2025	D.M., H.D.F.C. ERGO GENERAL INSURANCE CO.LTD.,CUTTACK VS MEENA NAIK	G.P.DUTTA VS	// 0 //	
175	D-MACA/32546/2025	ORIENTAL INSURANCE CO.LTD. VS PUROSTTAMA MAJHI	G.P.DUTTA VS	// 0 //	
176	D-MACA/32563/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,KHURDA VS PRAVAT BARAD	G.P.DUTTA VS	// 0 //	
177	D-MACA/32564/2025	M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS SASMITA BEHERA	G.P.DUTTA VS	// 0 //	
178	D-MATA/32397/2025	LIPIKA PATNAIK VS BALAKRISHNA PATNAIK	DIPAK RANJAN MISHRA VS	// 0 //	
179	D-MATA/32419/2025	DR. SUNAYANI BEHERA VS DR. KHAGESWAR BEHERA	BIKASH JENA VS	// 0 //	
180	D-MATA/32449/2025	SANTOSH KUMAR SABAT VS PRANGYA PARAMITA PANDA	TANMAY MISHRA VS	// 0 //	
181	D-RPFAM/32605/2025	SUNANDA DAS VS SRADHANJALI DAS	BIJAYA KUMAR RAGADA VS	// 0 //	

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182	D-RSA/32388/2025	ANJULATA SUBUDHI VS NIRUPAMA BEHERA	AKSHAYA KUMAR SAHOO VS	// 0 //	
183	D-RSA/32457/2025	MANORANJAN SWAIN VS GODABARI SAHOO	BISHNU PRASAD OJHA VS	// 0 //	
184	D-RSA/32534/2025	BASUDEB MEHER @ BASU VS PRASANTA MISHRA	BICHITRA NARAYANA SATAPATHY VS	// 0 //	
185	D-RSA/32554/2025	AKHIL KUMAR SAHOO VS CHATURBHUJA NIRMAN BUILDER AND DEVELOPER, BBSR	RAKESH BEHERA VS	// 0 //	
186	D-RVWPET/32381/2025	KHAGESWAR BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
187	D-TRP(C)/32447/2025	NAROTTAM SAHOO VS DUDHNATH RAJ	PRAMOD KISHORE CHAND VS	// 0 //	
188	D-TRPCRL/24608/2025	RABINDRA KUMAR SUPAKAR VS PURNA CHANDRA PANDA	ARUN KUMAR PATRA VS	//0 0 //	
189	D-WA/32375/2025	STATE OF ODISHA VS DR. RAGHUNATH MISHRA	SURYA NARAYAN PATTNAIK,A.G.A VS	// 0 //	LOD20240000172C202500341
190	D-WA/32407/2025	STATE OF ODISHA VS SADHU CHARAN MANGARAJ @ MAJHI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202500342
191	D-WA/32509/2025	STATE OF ODISHA VS BINODINI PANDA	SIDHARTH PRASAD DASH,A.S.C VS	// 0 //	LOD20240000194C202500357
192	D-WA/32539/2025	KANKALATA DWIBEDI VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //	
193	D-WA/32545/2025	DR. PITHA CHARAN MURMU	BHOJARAJ SETH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/32371/2025	BASANTA PATRA	RANJAN KUMAR ROUT	//	AOR20230000872C202500062
	WP(C)/22578/2025	VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/32372/2025	ASHOK KUMAR SAHU	RANJAN KUMAR ROUT	//	AOR20230000872C202500060
	WP(C)/22571/2025	VS	VS	()	
		NATIONAL HIGHWAY AUTHORITY, INDIA		//	
196	D-WP(C)/32373/2025	SABITA KAR	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/32374/2025	SHASHANKA SEKHAR PANDA	KUMAR KASHYAP	//	AOR20230000401C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/32376/2025	SOUMYA RANJAN PATNAIK	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//	
199	D-WP(C)/32379/2025	ABHISHEK ADD AGENCY, CUTTACK	SWAYAMJIT ROUT	//	
		VS	VS	()	
		CUTTACK MUNICIPAL CORPORATION, CUTTACK		//	
200	D-WP(C)/32380/2025	NABA KUMAR MAHALIK	BIRAJA PRASANNA DAS	//	
	WP(C)/22564/2025	VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/32382/2025	HARAMOHAN DASH	SAMIR KUMAR MISHRA	//	
	WP(C)/22603/2025	VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/32384/2025	PRABHAT KUMAR PADHY	SATYAPRAKASH DHAL	//	AOR20220001446C202500006
		VS	VS	()	
		THE SECRETARY BDA		//	
203	D-WP(C)/32385/2025	TRINATH PRADHAN	DURGA PRASANNA MISHRA	//	
	WP(C)/22580/2025	VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/32386/2025	DILLIP PATNAIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202500209
	WP(C)/22579/2025	VS	VS	()	

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205	D-WP(C)/32389/2025	STATE OF ODISHA PABITRA KUMAR MAHAPATRA VS	SITANSU MOHAN SINGH VS	// // 0	
206	D-WP(C)/32390/2025	STATE OF ODISHA MINATI ROUT VS	SITANSU MOHAN SINGH VS	// // 0	
207	D-WP(C)/32391/2025	STATE OF ODISHA K.CHANDRAYA REDDY VS	ANIL KUMAR DAS VS	// // 0	
208	D-WP(C)/32392/2025	STATE OF ODISHA AKASH CHANDRA MALLICK VS	SITANSU MOHAN SINGH VS	// // 0	
209	D-WP(C)/32393/2025	STATE OF ODISHA ARCHANA NATH VS	SITANSU MOHAN SINGH VS	// // 0	
210	D-WP(C)/32394/2025	STATE OF ODISHA AMAR KUMAR PATRA VS	SITANSU MOHAN SINGH VS	// // 0	
211	D-WP(C)/32395/2025	STATE OF ODISHA LAXMAN KUMAR PATEL VS	SURYA NARAYAN SATAPATHY VS	// // 0	
212	D-WP(C)/32398/2025 WP(C)/22559/2025	STATE OF ODISHA SAPINA BIBI VS	AMBUJA BANDHU PARIDA VS	// // 0	
213	D-WP(C)/32399/2025	STATE OF ODISHA BASANTA KUMAR SAHOO VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202500122
214	D-WP(C)/32400/2025	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, LAXMI ROUT VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202500123
215	D-WP(C)/32401/2025 WP(C)/22568/2025	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, RAMESH CHANDRA SAHOO VS	SWAPNIL ROY VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/32402/2025 WP(C)/22608/2025	BISWANATH BARAL VS UTKAL UNIVERSITY, BBSR	SUJATA JENA VS	// 0 //	
217	D-WP(C)/32403/2025	BHAGYA GOUDA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500124
218	D-WP(C)/32404/2025	JAYA PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500125
219	D-WP(C)/32405/2025	RENUBALA SAHOO VS UNION OF INDIA	CHANDIPRASAD SAHANI VS	// 0 //	
220	D-WP(C)/32408/2025	BANDANA SAMAL VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
221	D-WP(C)/32409/2025	GAYADHAR SAMAL VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
222	D-WP(C)/32411/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
223	D-WP(C)/32413/2025	KALAKANHU THAKUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
224	D-WP(C)/32414/2025	JASOBANTA SABAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
225	D-WP(C)/32417/2025	JAHUR KHAN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //	
226	D-WP(C)/32420/2025	MIR USMAN ALI @ MIR USMAN ALEE VS UNION OF INDIA	PRASANNA KUMAR RATH (1) VS	// 0 //	
227	D-WP(C)/32421/2025	CHEMANLAL @ SRI CHAMANLAL MAHANTA	BIKASH JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/32423/2025	BHOLESWAR PATRA	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/32424/2025	BABAN CHANDRA SAMANTARAY	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/32425/2025	ARUNA PRUSTY	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/32427/2025	BABAJI CHARAN PRUSTY	GOKULANANDA SAHU	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
232	D-WP(C)/32428/2025	M/S. S.J.DEVELOPERS AND HOUSING PVT., LTD.BBSR	RAMDAS ACHARY	//	
		VS	VS	0	
		SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR		//	
233	D-WP(C)/32429/2025	PRAVAKAR SAHU	SWAGAT KUMAR SAHU	//	AOR20220004593C202500031
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/32430/2025	SURESH CHANDRA DAS	GOKULANANDA SAHU	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
235	D-WP(C)/32431/2025	CHOUDHURY BINITA KUMAR DAS	GOKULANANDA SAHU	//	
		VS	VS	0	
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BBSR		//	
236	D-WP(C)/32432/2025	ABAKASH SWAIN	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/32435/2025	SOMYASHREE NAYAK	ANJAN KUMAR BISWAL	//	AOR20220001328C202500004
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/32438/2025	BIBHU RANJAN NAIK	TANMAY MISHRA	//	
	WP(C)/22575/2025	VS	VS	0	

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239	D-WP(C)/32439/2025	STATE OF ODISHA SANATAN PATNAIK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500099
240	D-WP(C)/32441/2025	STATE OF ODISHA PRADEEP KUMAR DIGAL VS	GOPINATH MISHRA VS	// // ()	
241	D-WP(C)/32442/2025	STATE OF ODISHA SOUMITRA BHATTACHARJEE VS	GOPINATH MISHRA VS	// // ()	
242	D-WP(C)/32443/2025	COLLECTOR MALKANGIRI GOURANGA CHANDRA BEHERA VS	PRASANTA KUMAR MISHRA VS	// // ()	
243	D-WP(C)/32444/2025	STATE OF ODISHA GYANESH PRUSTY VS	NALINI KANTA DASH VS	// // ()	
244	D-WP(C)/32446/2025	COLLECTOR AND D.M., JAGATSINGH ANIL KUMAR MOHAPATRA VS	MANOJA KUMAR KHUNTIA VS	// // ()	
245	D-WP(C)/32448/2025	STATE OF ODISHA MAHESWAR DEHURY VS	SURENDRA KUMAR SAHOO VS	// // ()	
246	D-WP(C)/32450/2025	STATE OF ODISHA DEBADULLABHA SAHU VS	EKTA AGARWAL VS	// // ()	AOR20220003068C202500018
247	D-WP(C)/32453/2025	STATE OF ODISHA DADHI CHANDRA JOSHI VS	DEBABRATA DASH VS	// // ()	
248	D-WP(C)/32455/2025	STATE OF ODISHA BHOLESWAR MUKHI VS	BIBHUTI BHUSAN MISHRA VS	// // ()	
249	D-WP(C)/32456/2025	STATE OF ODISHA M/S PALAI HOTEL AND RESTAURANT VS ADDITIONAL COMMISSIONER OF STATE TAX APPEAL	KAJAL SAHOO VS	// // ()	AOR20220001613C202500018

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/32458/2025	NARAYANI SONS INDIA PRIVATE LTD, KOLKATA VS ORISSA MINING CORPORATION LTD., BBSR	SUVENDU KUMAR SETHI VS	// ()	
251	D-WP(C)/32459/2025	DHANURJAYA RANA VS COLLECTOR, KEONJHAR	PARTHA SARATHI DAS VS	// ()	AOD20240000364C202500139
252	D-WP(C)/32460/2025	SACHIN SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// ()	
253	D-WP(C)/32464/2025	SATYAM SHUBHADARSHEE VS THE CONTROLLER OF EXAMINATIONS, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA, BBSR	DEBABRATA RATH VS	// ()	
254	D-WP(C)/32468/2025	SADANANDA NAIK VS STATE OF ODISHA	ASUTOSH SAHOO VS	// ()	
255	D-WP(C)/32470/2025	CHITTARANJAN MANADHATA VS STATE OF ODISHA	DEBASIS ROUT VS	// ()	
256	D-WP(C)/32471/2025	MARUTI ROUT VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// ()	
257	D-WP(C)/32472/2025	TRILOCHAN MOHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
258	D-WP(C)/32473/2025	SANTOSH MINZE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
259	D-WP(C)/32475/2025	MADHUSUDAN JENA VS STATE OF ODISHA	BISWANATH BEHERA VS	// ()	AOR20220003680C202500008
260	D-WP(C)/32476/2025	SK.NISHAR MOHAMMAND VS STATE OF ODISHA	SITAKANTA RATH VS	// ()	
261	D-WP(C)/32478/2025	SILA DEO	AJAYA KUMAR JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/32480/2025	BIDHAN CHANDRA KAR	PRAKASH KUMAR NAYAK	//	
		VS	VS	0	
		COMMISSIONER OF THE EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR		//	
263	D-WP(C)/32482/2025	SRI JACOB VARGHESE	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/32483/2025	BHASKAR SAHOO	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/32484/2025	ADITYA DEV INFRATECH PVT. LTD, BBSR	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE COMMISIONERATE, BBSR		//	
266	D-WP(C)/32486/2025	M/S ACHYUT AGRO PRODUCTS PVT. LTD., BBSR	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/32487/2025	NRUSINGHA KUMAR SAHOO	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/32488/2025	GETTAM GIRI	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/32490/2025	BUS OWNERS ASSOCIATION BHUBANESWAR	AVIJIT PATNAIK	//	AOD20240000363C202500014
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/32491/2025	RAMTOR PRASAD MORE	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		UNION OF INDIA		//	
271	D-WP(C)/32492/2025	JAGANNATH SAHOO	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/32493/2025	PIYUS DASH	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	

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273	D-WP(C)/32496/2025	STATE OF ODISHA BHAKTA ANKULIPITA BEHERA VS	NIHAL RATH VS	// // ()	
274	D-WP(C)/32501/2025	STATE OF ODISHA KAMAL KUMARI DEVI VS	SUBHADUTTA ROURTRAY VS	// // ()	
275	D-WP(C)/32504/2025	STATE OF ODISHA K. RAVI RAJU VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500214
276	D-WP(C)/32506/2025	STATE OF ODISHA SRI SRI JAGANNATH TEMPLE TRUST, ROURKELA VS	ASHOK KUMAR SARANGI VS	// // ()	
277	D-WP(C)/32507/2025	STATE OF ODISHA MANAS RANJAN MOHANTY VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001245C202500047
278	D-WP(C)/32508/2025	STATE OF ODISHA PRADEEP KUMAR RAY MOHAPATRA VS	TARUN KANTA PATTANAYAK VS	// // ()	
279	D-WP(C)/32510/2025	STATE OF ODISHA KISHORE BEHERA VS	MANORANJAN DAS VS	// // ()	AOR20220000053C202500087
280	D-WP(C)/32514/2025	STATE OF ODISHA PURNA CHANDRA KAR VS	LAXMIKANTA MOHANTY VS	// // ()	
281	D-WP(C)/32515/2025	STATE OF ODISHA BALABHADRA PRADHAN VS	SUBHADUTTA ROURTRAY VS	// // ()	
282	D-WP(C)/32520/2025	STATE OF ODISHA SUVRANSU BEHERA VS	LAXMI PRASAD DWIVEDY VS	// // ()	
283	D-WP(C)/32521/2025	STATE OF ODISHA ALOK NANDA DAKUA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// // () //	

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284	D-WP(C)/32522/2025	UPENDRA KANUNGO VS UNION OF INDIA	PRONOY MOHANTY VS	// ()	
285	D-WP(C)/32523/2025	SANJUKTA DEI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// ()	
286	D-WP(C)/32525/2025	AMIT KUMAR DAS VS THE JOINT COMMISSIONER OF STATE TAX	BIJAY PANDA VS	// ()	AOD20220004095C202500018
287	D-WP(C)/32526/2025	KALHA KHALKHO VS COLLECTOR-CUM-DISTRICT MAGISTRATE, SUNDARGARH	BHARAT BHUSAN ROURAY VS	// ()	
288	D-WP(C)/32527/2025	RASMIREKHA SAMAL VS JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	BISWAJIT NAYAK VS	// ()	
289	D-WP(C)/32528/2025	SANTOSHI BEHERA VS STATE OF ODISHA	SATABDI SAMANTRAY VS	// ()	
290	D-WP(C)/32529/2025	DR. KUMUDA CH. SATAPATHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ()	AOD20240000242C202500173
291	D-WP(C)/32530/2025	GAHAR @ GOHAR MOHAMMAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ()	AOD20220004505C202500095
292	D-WP(C)/32531/2025	MOHAMMED ALI AKRAM KHAN VS DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 1(1), CUTTACK	SASWAT KUMAR ACHARYA VS	// ()	
293	D-WP(C)/32532/2025	BANSHIDHAR MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// ()	
294	D-WP(C)/32535/2025	NISHAKAR DAS VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// ()	
295	D-WP(C)/32536/2025	BIRAJA PRASAD DAS	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
296	D-WP(C)/32537/2025	JAGESWAR PRADHAN	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		COLLECTOR CUM APPELLATE AUTHORITY PHULBANI, KANDHAMAL		//	
297	D-WP(C)/32540/2025	PURNA CHANDRA SAHU	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/32541/2025	KISHAN PRADHAN	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		COLLECTOR CUM APPELLATE AUTHORITY PHULBANI, KANDHAMAL		//	
299	D-WP(C)/32542/2025	RASMITA MOHANTY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
300	D-WP(C)/32543/2025	DR.MAHESH KUMAR YADAV	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/32544/2025	PRADYUMNA KUMAR PRADHAN	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		COLLECTOR CUM APPELLATE AUTHORITY PHULBANI, KANDHAMAL		//	
302	D-WP(C)/32547/2025	RASMITA MOHANTY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
303	D-WP(C)/32549/2025	F.C.I.WORKERS UNION TRADE, CUTTACK	SARITA MOHARANA	//	
		VS	VS	0	
		UNION OF INDIA		//	
304	D-WP(C)/32550/2025	PARESH CHANDRA SRICHANDAN ROY	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/32551/2025	NIHARIKA PATTANAİK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
306	D-WP(C)/32553/2025	AMITAVA DAS	DIPTENDU SUNDAR RAY	//	
		VS	VS	0	

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307	D-WP(C)/32555/2025	STATE OF ODISHA LAXMANA KUMAR NAYAK VS	LALATENDU SAMANTARAY VS	// // 0	
308	D-WP(C)/32556/2025	STATE OF ODISHA ANNAPURNA SAHOO VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
309	D-WP(C)/32557/2025	STATE OF ODISHA SURESH CHANDRA PRADHAN VS	LALATENDU SAMANTARAY VS	// // 0	
310	D-WP(C)/32559/2025	STATE OF ODISHA SIPRA MALLICK VS	DIPAK RANJAN MISHRA VS	// // 0	
311	D-WP(C)/32560/2025	THE COLLECTOR, BHADRAK, ODISHA MANOJ KUMAR BEHERA VS	SHARMISTHA SAMAL VS	// // 0	
312	D-WP(C)/32561/2025	STATE OF ODISHA NISHI DASH VS	SABYASACHI SAHOO VS	// // 0	
313	D-WP(C)/32565/2025	STATE OF ODISHA BINATI NAYAK VS	SHARMISTHA SAMAL VS	// // 0	
314	D-WP(C)/32567/2025	STATE OF ODISHA DIPANKAR PATRA VS	SUDHIR KUMAR MALLICK VS	// // 0	
315	D-WP(C)/32568/2025	ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR TUKUN KHAN VS	AYODHYA NATH LENKA VS	// // 0	
316	D-WP(C)/32569/2025	STATE OF ODISHA SRIKANTA SAHU VS	SHARMISTHA SAMAL VS	// // 0	
317	D-WP(C)/32570/2025	STATE OF ODISHA CHINMAYEE NAYAK VS	SUDHIR KUMAR MALLICK VS	// // 0	
		ASSISTANT SETTLEMNT OFFICER, RENTAL COLONY, BBSR		//	

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318	D-WP(C)/32572/2025	AJIT NAYAK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// ()	
319	D-WP(C)/32574/2025	BILASHI BARIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// ()	
320	D-WP(C)/32575/2025	PADMALOCHAN BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()	
321	D-WP(C)/32577/2025	BHAGIRATHI SWAIN VS THE CIVIL JUDGE, JUNIOR DIVISION, KONARK	GOUTAM CHARAN ROUT VS	// ()	
322	D-WP(C)/32578/2025	SAMPURNA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()	
323	D-WP(C)/32582/2025	KALPANA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()	
324	D-WP(C)/32584/2025	MOHAMMED ABDUL RAZZAK VS STATE TAX OFFICER, GANJAM	ITISHREE TRIPATHY VS	// ()	
325	D-WP(C)/32585/2025	LAXMIDHAR SAHOO VS STATE OF ODISHA	SANJAYA KUMAR PATRA VS	// ()	
326	D-WP(C)/32587/2025	PRANATI BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// ()	AOR20220001462C202500098
327	D-WP(C)/32588/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()	
328	D-WP(C)/32589/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ()	AOD20220004505C202500094
329	D-WP(C)/32591/2025	BATAKRUSHNA MOHAPATRA	RASHMI REKHA PRADHAN	//	AOD20220004393C202500001

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/32592/2025	DINABANDHU KHADANGA	ROHIT RANJAN RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/32593/2025	ISWAR CHANDRA SAMAL	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/32595/2025	SAMITA NAYAK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/32597/2025	RANJAN KUMAR SAMAL	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/32600/2025	SHANTILATA JENA	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/32601/2025	ABANIKANTA JENA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, BALASORE		//	
336	D-WP(C)/32602/2025	MINATI MOHANTA	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/32603/2025	MANOJ MANJARI DEVI	NIROD KUMAR SAHU	//	
		VS	VS	0	
		COLLECTOR, BALASORE		//	
338	D-WP(C)/32604/2025	BISWAJIT CHHOTRAY	ABHISHEK DASH	//	
		VS	VS	0	
		ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION, BBSR		//	
339	D-WP(C)/32606/2025	DILIP KUMAR BHOKTA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, ANGUL		//	
340	D-WP(C)/32607/2025	KUMUDA CHANDRA SAHU	BRAJA MOHAN SARANGI	//	
		VS	VS	0	

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		SUPERINTENDENT OF POLICE, DHENKANAL		//	
341	D-WP(C)/32608/2025	BAIDHAR JENA	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
342	D-WP(C)/32610/2025	ANURAG DWIVEDI	SURYAKANTA DWIBEDI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WPCRL/24715/2025	TUKUNA KUMAR NAYAK	GOPAL KRISHNA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-ABLAPL/24600/2025	SUBODH TANDI	GAJENDRANATH ROUT	//	AOR20220004106C202500137
		VS	VS	()	
		CENTRAL BUREAU INVESTIGATION, NEWDELHI		//	
345	D-ABLAPL/24601/2025	MIR TOHID	BHARAT JALLI	SATYABADI /258 /2025	AOD20240000581C202500114
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-ABLAPL/24603/2025	SRIDHARA ROUT	BIBHUTI RANJAN MOHANTY	ATHGARH /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-ABLAPL/24606/2025	TAPAS RANJAN PATEL	KHAGESWAR BEHERA	LAIKERA /253 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-ABLAPL/24609/2025	HEMANTA KUMAR MISHRA	PRAKASH KUMAR MISHRA	ANGUL SADAR PS /556 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-ABLAPL/24610/2025	SUNIL KUMAR SAHU	BIKRAM CHANDRA GHADEI	BAGDIA /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-ABLAPL/24611/2025	SUBHRA BISWAL	TAPAN MISHRA	BADAMBADI /317 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-ABLAPL/24612/2025	TANJIR SEAKH	UMAKANTA BARIK	RAIBAGA /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/24613/2025	KETTY PAHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BALUGAON P.S. /251 /2024 () //	
353	D-ABLAPL/24615/2025	MIR KUDRAT ALLI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DERABIS /118 /2025 () //	
354	D-ABLAPL/24618/2025	SANJULATA MALLICK @ SANJUKTA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /192 /2025 () //	
355	D-ABLAPL/24621/2025	PAPU MALLIK @ PRADEEP KUMAR MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /192 /2025 () //	
356	D-ABLAPL/24622/2025	RAJALAXMI DALAI VS STATE OF ODISHA	ARIJEET MISHRA VS	BASELI SAHI PS /131 /2025 () //	
357	D-ABLAPL/24623/2025	SUJIT DALEI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NIKIRAI /247 /2025 () //	AOD20240000603C202500021
358	D-ABLAPL/24626/2025	RAJESH KUMAR SHAW VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /349 /2023 () //	
359	D-ABLAPL/24629/2025	BIBHUTI JENA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /429 /2025 () //	AOR20220004593C202500030
360	D-ABLAPL/24630/2025	NIRBIKAR PARIDA @ NIRAKARA PARIDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RAGHUNATHPUR /45 /2021 () //	
361	D-ABLAPL/24631/2025	SK. NURANI @ SK. NOORANI @ SK. IKRAMUL HAQUE VS STATE OF ODISHA	ABHINAV KULDEEP MOHANTY VS	BADAMPAHAD /101 /2025 () //	AOD20240000012C202500176
362	D-ABLAPL/24633/2025 ABLAPL/9597/2025	RASHMI RANJAN DAS VS STATE OF ODISHA	AMIT KUMAR SAHU VS	SUNABEDA /110 /2025 () //	
363	D-ABLAPL/24634/2025	M.D. ROCKY @ M.D. YASIN MOHAMAD	SAROJ KUMAR PADHI	PIPLI /453 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/24637/2025	NADUA @ ROHIT KU. BEHERA	SAROJ KUMAR PADHI	PIPLI /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/24638/2025	B. RAMACHANDRA CST VOLTAIRE	KSHIROD KUMAR ROUT	GOLANTHARA (BERHAMPUR) /262 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/24647/2025	BHAKTIPADA DALAI	SAIBRATA RATH	CHANDABALI /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/24658/2025	RAM BARAN DHURIA	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/24659/2025	MANASWINI DAS @ MANOSWINI DAS	BABI SANGRAM KISHORE SETHY	TIRTOL /387 /2025	AOR20220000053C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/24663/2025	MUNA @ SURYAKANT ROUT	SAI SAGAR MOHAPATRA	KHUNTUNI /205 /2024	AOD20250000928C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/24666/2025	GOPAL @ HARASIT MANDAL	DEEPAK KU SAHOO	MARINE PS AT JAMBO /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/24669/2025	RANESH BEHERA	DEBASIS PANIGRAHI	ASTARANGA /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/24671/2025	BISWA RANJAN JENA	SABYASACHI MISHRA	PIPLI /32 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/24672/2025	ASHOK KUMAR BEHERA	BHABANI SHANKAR DASPARIDA	SORO /591 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/24673/2025	SUSHANT @ SUSANTA KUMAR JENA	SUBRAT KUMAR DAS	MAHILA P.S.(BBSR) /142 /2025	AOR20220001797C202500019
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/24676/2025	STATE OF ODISHA MADHU SAHU VS	JUGALA KISHORE PANDA VS	// TARBHA /348 /2024 ()	
376	D-ABLAPL/24678/2025	STATE OF ODISHA SATYAJIT MOHANTY VS	KRUSHNA CHANDRA DASH VS	// KUDANAGARI /134 /2025 ()	
377	D-ABLAPL/24679/2025	STATE OF ODISHA KARUNAKAR SAMAL VS	GAGAN BIHARI SINGH VS	// NISCHINTAKOILI /53 /2024 ()	
378	D-ABLAPL/24680/2025	STATE OF ODISHA BHARAT SWAIN VS	KRUSHNA CHANDRA DASH VS	// MANCHESWAR P.S. /451 /2025 ()	
379	D-ABLAPL/24695/2025	STATE OF ODISHA AKHILA KUMAR ROUT VS	SOUBHAGYA KUMAR DASH VS	// DHENKANAL SADAR /630 /2025 ()	AOR20220001631C202500212
380	D-ABLAPL/24699/2025	STATE OF ODISHA CHENTI @ KODANDA BEHERA VS	OM PRAKASH SARAN VS	// DHENKANAL TOWN /58 /2023 ()	AOR20220000371C202500130
381	D-ABLAPL/24702/2025	STATE OF ODISHA ABHIMANYU NAYAK VS	ASHOK KUMAR SARANGI VS	// JAJPUR SADAR /185 /2025 ()	
382	D-ABLAPL/24703/2025	STATE OF ODISHA RAJENDRA PATTNAYAK VS	PRAJIT KUMAR PRADHAN VS	// BANARAPAL /328 /2025 ()	
383	D-ABLAPL/24704/2025	STATE OF ODISHA BINMAYA BISWAL VS	PRAJIT KUMAR PRADHAN VS	// BANARAPAL /328 /2025 ()	
384	D-ABLAPL/24705/2025	STATE OF ODISHA MADHU SAHU VS	JUGALA KISHORE PANDA VS	// TARBHA /345 /2024 ()	
385	D-ABLAPL/24710/2025	STATE OF ODISHA SONU KHAN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	// DHENKANAL SADAR /485 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/24712/2025	BIBHUTI CHARAN MOHANTY @ BIBHUTI MOHANTY VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	CUTTACK SADAR /494 /2025 () //	
387	D-ABLAPL/24721/2025	ROHIT NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /438 /2025 () //	
388	D-ABLAPL/24724/2025	SUBARNESWAR SADANGI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MAHILA P.S. BUXIBAZAR /91 /2025 () //	AOD20220004505C202500091
389	D-ABLAPL/24725/2025	MAHENDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /153 /2025 () //	
390	D-ABLAPL/24728/2025	NABIBULLA KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /152 /2025 () //	
391	D-ABLAPL/24730/2025	ANGSHUMAN SANTRA VS STATE OF ODISHA	SATYABRATA DASH VS	KHANDAGIRI P.S. /515 /2025 () //	
392	D-ABLAPL/24735/2025	SWADHIN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /145 /2025 () //	
393	D-ABLAPL/24738/2025	ARUP KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// () //	AOD20220003086C202500125

ORISSA HIGH COURT

MISC CASES FILED on :12/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/14025/1998 OJC/14025/1998	LAXMI NAYAK MP		5/2025
2	D-GUAP/24328/2025 GUAP/ /	TAPASWINI SAHOO MP	BIBHUTI BHUSAN PATTNAYAK	14/2025
3	D-TRPCRL/24608/2025 TRPCRL/ /	RABINDRA KUMAR SUPAKAR MP	ARUN KUMAR PATRA	77/2025
4	D-MSA/22545/2025 MSA/ /	HI TECH MULTIPLEX PVT. LTD. MP	AFRAAZ SUHAIL	106/2025
5	D-CRLMP/24652/2025 CRLMP/ /	RAJIB PATNAIK @ RAJIB KUMAR PATTNAYAK MP	ABHIRAM KISHORE RATH	185/2025
6	D-JCRLA/4574/2025 JCRLA/21/2025	RAJENDRA BARIK @ RAJU MP	SASMITA NANADA	190/2025
7	D-JCRLA/4574/2025 JCRLA/21/2025	RAJENDRA BARIK @ RAJU MP	ADV.	191/2025
8	D-JCRLA/93/2018 JCRLA/93/2018	PRAKASH NAYAK MP	MR.SANGRAM RATH (AMICUS CURIAE), M/S. CHITTA RANJAN PATTA	192/2025
9	D-CONTC/32369/2024 CONTC/5857/2024	PINAS DIGAL MP	M/S Susanta Kumar Lenka	289/2025
10	D-RVWPET/32381/2025 RVWPET/ /	KHAGESWAR BEHERA MP	SIDHARTHA SWAIN	313/2025
11	D-RVWPET/16376/2025 RVWPET/122/2025	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	314/2025
12	D-RPFAM/31983/2025 RPFAM/ /	ABHISHEK PATEL MP	BIJAYA KUMAR RAGADA	354/2025
13	D-RPFAM/13240/2025 RPFAM/95/2025	MD. ANWAR ANSARI MP	PRABHASI NAYAK	355/2025
14	D-RPFAM/21845/2024 RPFAM/139/2024	PADMANAVA PATRA MP	SHISHIR KUMAR ROUSTRAY	356/2025
15	D-CMAPL/32378/2025 CMAPL/ /	SRI SRISANKATMOCHAN HANUMAN JEWGARI MP	RAJENDRA NATH ROUT	411/2025
16	D-CMAPL/32378/2025 CMAPL/ /	SRI SRISANKATMOCHAN HANUMAN JEWGARI MP	RAJENDRA NATH ROUT	412/2025
17	D-CMAPL/258/2019 CMAPL/258/2019	BALARAM PRADHAN MP	M/S.B.M.PATTNAIK (B),A.K.PANDY,P.K.SAMAL,A.K.NAYAK	413/2025
18	D-CMAPL/258/2019 CMAPL/258/2019	BALARAM PRADHAN MP	M/S.B.M.PATTNAIK (B),A.K.PANDY,P.K.SAMAL,A.K.NAYAK	414/2025
19	D-CMAPL/258/2019 CMAPL/258/2019	BALARAM PRADHAN MP	M/S.B.M.PATTNAIK (B),A.K.PANDY,P.K.SAMAL,A.K.NAYAK	415/2025
20	D-CMAPL/258/2019 CMAPL/258/2019	BALARAM PRADHAN MP	M/S.B.M.PATTNAIK (B),A.K.PANDY,P.K.SAMAL,A.K.NAYAK	416/2025
21	D-CMAPL/32548/2025 CMAPL/ /	MANORANJAN MOHANTY MP	PURNA CHANDRA BEHERA	417/2025
22	D-MATA/32361/2025 MATA/ /	LOPAMUDRA PARIDA MP	SIDDHAN SARANGI	431/2025
23	D-MATA/32361/2025 MATA/ /	LOPAMUDRA PARIDA MP	SIDDHAN SARANGI	432/2025
24	D-MATA/32397/2025 MATA/ /	LIPIKA PATNAIK MP	DIPAK RANJAN MISHRA	433/2025
25	D-MATA/32419/2025 MATA/ /	DR. SUNAYANI BEHERA MP	BIKASH JENA	434/2025
26	D-MATA/32419/2025	DR. SUNAYANI BEHERA	BIKASH JENA	

	MATA/ /	MP		435/2025
27	D-MATA/10521/2025	SANDEEP KUMAR MALLIK	BUDHIRAM DAS	
	MATA/114/2025	MP		436/2025
28	D-MATA/32449/2025	SANTOSH KUMAR SABAT	TANMAY MISHRA	
	MATA/ /	MP		437/2025
29	D-MATA/32449/2025	SANTOSH KUMAR SABAT	TANMAY MISHRA	
	MATA/ /	MP		438/2025
30	D-MATA/31403/2025	BHAGABANA MAHAPATRA	RAKESH BEHERA	
	MATA/ /	MP		439/2025
31	D-FAO/32462/2025	M/S. TATA AIG GENERAL INSURANCE CO	ALAM ALI KHAN	
	FAO/ /	MP		734/2025
32	D-FAO/32467/2025	MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE CO. LTD.,KHURDA		
	FAO/ /	MP		735/2025
33	D-FAO/32512/2025	MANAGER LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., KHORDHA		
	FAO/ /	MP		736/2025
34	D-FAO/32511/2025	MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD.,BBSR		
	FAO/ /	MP		737/2025
35	D-FAO/32517/2025	MANAGER LEGAL, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,KHURDA		
	FAO/ /	MP		738/2025
36	D-FAO/32580/2025	ASSISTANT MANAGER, LEGAL, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDA		
	FAO/ /	MP		739/2025
37	D-FAO/32599/2025	ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	PRITJA PRASAD DUTTA	
	FAO/ /	MP		740/2025
38	D-CRLREV/24241/2025	SRINIBAS ROUT @ SHINIBAS ROUT	PRADIPTA BEURA	
	CRLREV/ /	MP		794/2025
39	D-CRLREV/2704/2025	SWARNAPRAVA BHUYAN	LOKESH GOURAB MAHARANA	
	CRLREV/48/2025	MP		795/2025
40	D-CRLREV/24636/2025	DUPANA ANANDA RAO	RAMDAS ACHARY	
	CRLREV/ /	MP		796/2025
41	D-CRLREV/24636/2025	DUPANA ANANDA RAO	RAMDAS ACHARY	
	CRLREV/ /	MP		797/2025
42	D-CRLREV/24636/2025	DUPANA ANANDA RAO	RAMDAS ACHARY	
	CRLREV/ /	MP		798/2025
43	D-CRLREV/24650/2025	BHABANI DEY	BHAGABAT PRASAD RATH	
	CRLREV/ /	MP		799/2025
44	D-CRLREV/24709/2025	SARAT CHANDRA BADAJENA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		800/2025
45	D-CRLREV/24709/2025	SARAT CHANDRA BADAJENA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		801/2025
46	D-CRLREV/5237/2025	KAILASH CHANDRA BISOYI	GOPAL PRASAD JENA	
	CRLREV/95/2025	MP		802/2025
47	D-CRLREV/24743/2025	DR. SANDEEP KUMAR PRUSTY	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		803/2025
48	D-CRLREV/24743/2025	DR. SANDEEP KUMAR PRUSTY	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		804/2025
49	D-CRLREV/24745/2025	AYESA @ AYESA BIBI	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		805/2025
50	D-CRLREV/24745/2025	AYESA @ AYESA BIBI	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		806/2025
51	D-BLAPL/22361/2025	RAJESH SETHI	DIBYA PRAKASH MISHRA	
	BLAPL/7730/2025	MP		854/2025
52	D-BLAPL/3836/2025	SOUMYA RANJAN DEHURY	LALITENDU BHUYAN	
	BLAPL/1458/2025	MP		855/2025
53	D-BLAPL/5932/2025	SAMIR KUMAR PRADHAN		
	BLAPL/2230/2025	MP		856/2025
54	D-BLAPL/2697/2025	SAIYAD JIYAHJUR RAHAMAN	BISWORANJAN SWAIN	
	BLAPL/1039/2025	MP		857/2025
55	D-BLAPL/14537/2024	SK.LALU@LALU SK.@LAL MOHAMMAD SK.		
	BLAPL/5062/2024	MP		858/2025
56	D-BLAPL/24740/2025	CHANDAN BARIK	SUSANTA SEKHAR MOHAPATRA	
	BLAPL/ /	MP		859/2025
57	D-RSA/22100/2024	OM PRAKASH RAY	PRAFULLA KUMAR KAR	
	RSA/232/2024	MP		1133/2025

58	D-RSA/27902/2025 RSA/ /	NARAYAN BHOI MP	SUSHANTA KUMAR JOSHI	1134/2025
59	D-RSA/299/2023 RSA/299/2023	PANCHANAN PATI MP	LAKSHMAN MISHRA	1135/2025
60	D-RSA/32534/2025 RSA/ /	BASUDEB MEHER @ BASU MP	BICHITRA NARAYANA SATAPATHY	1136/2025
61	D-RSA/32534/2025 RSA/ /	BASUDEB MEHER @ BASU MP	BICHITRA NARAYANA SATAPATHY	1137/2025
62	D-CMP/32306/2025 CMP/ /	RAMAKANTA DASH MP	ATUL TRIPATHY	1251/2025
63	D-CMP/32308/2025 CMP/ /	NIRUPAMA NANDA MP	ATUL TRIPATHY	1252/2025
64	D-CMP/32415/2025 CMP/ /	BAIDHAR MUDULI MP	PRAJNA SARITA MOHANTY	1253/2025
65	D-CMP/32418/2025 CMP/ /	MANORAMA MISHRA MP	PRASANTA KUMAR SATAPATHY	1254/2025
66	D-CMP/32440/2025 CMP/ /	GAJENDRA NATH BEHERA MP	PRAKASH RANJAN BARIK	1255/2025
67	D-CMP/13617/2025 CMP/535/2025	SHANTILATA DAS MP	BHASKAR CHANDRA PANDA	1256/2025
68	D-CMP/24339/2025 CMP/1032/2025	RAJESH KUMAR PRADHAN MP	SUSANTA KUMAR PRADHAN 2	1257/2025
69	D-CMP/32416/2025 CMP/ /	DILIP KUMAR MALLICK MP	SATRUGHNA DASH (A)	1258/2025
70	D-CMP/32416/2025 CMP/ /	DILIP KUMAR MALLICK MP	SATRUGHNA DASH (A)	1259/2025
71	D-CMP/32497/2025 CMP/ /	SHAMIMA BEGUM MP	NARAYAN PRASAD PARIJA	1260/2025
72	D-CMP/32503/2025 CMP/ /	ARABIND ROUT MP	SAILESH DAS	1261/2025
73	D-CMP/38739/2024 CMP/1017/2024	BAISHNAB BISWAL MP	SOURAV SUMAN BHUYAN	1262/2025
74	D-CMP/32538/2025 CMP/ /	SUMITRA PRADHAN MP	PRASANTA KUMAR NANDA	1263/2025
75	D-CMP/32552/2025 CMP/ /	MAHALAXMI PANDA MP	AJODHYA RANJAN DASH	1264/2025
76	D-CMP/32609/2025 CMP/ /	NILAMADHAB SAHU MP	DILLIP KUMAR PRADHAN	1265/2025
77	D-CMP/32611/2025 CMP/ /	NILAMADHAB SAHU MP	DILLIP KUMAR PRADHAN	1266/2025
78	D-ABLAPL/22844/2025 ABLAPL/9001/2025	ARABINDA @ ARABIND MALIK @ BABI MP	DILLIP KUMAR PATTANAYAK	1490/2025
79	D-ABLAPL/19209/2025 ABLAPL/7755/2025	ANTARYAMI SAHOO MP	M/S SURYAKANTA PALAI	1491/2025
80	D-ABLAPL/10021/2025 ABLAPL/4120/2025	MANOJ MAHAPATRA @ MANOJ KUMAR MOHAPATRA MP		1492/2025
81	D-ABLAPL/13047/2023 ABLAPL/13047/2023	ABHISHEK PANDA MP	UMA CHARAN MISHRA	1493/2025
82	D-ABLAPL/16503/2025 ABLAPL/6478/2025	A. SANTOSH PATRO @ SANTU ANNA MP		1494/2025
83	D-ABLAPL/21316/2025 ABLAPL/8503/2025	TRIPURARI SAHOO MP		1495/2025
84	D-ABLAPL/8274/2022 ABLAPL/8274/2022	ROHITA DORA MP	M/S BASUDEV BARIK	1496/2025
85	D-MACA/32383/2025 MACA/ /	SUNAMANI NAYAK MP	PRADEEP KUMAR MISHRA	2041/2025
86	D-MACA/24896/2025 MACA/ /	RELIANCE GENERAL INSURANCE CO. LTD. MP	SUBBIR SATPATHY	2042/2025
87	D-MACA/32387/2025 MACA/ /	ASST. MANAGER, RELIANCE GENERAL INSURANCE CO. LTD. MP	SUBBIR SATPATHY	2043/2025
88	D-MACA/32377/2025 MACA/ /	SOUMYASHREE MOHANTY MP	GAJENDRANATH ROUT	2044/2025
89	D-MACA/32377/2025	SOUMYASHREE MOHANTY	GAJENDRANATH ROUT	

	MACA/ /	MP		2045/2025
90	D-MACA/32377/2025	SOUMYASHREE MOHANTY	GAJENDRANATH ROUT	
	MACA/ /	MP		2046/2025
91	D-MACA/22641/2025	BARSHA MAHARANA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2047/2025
92	D-MACA/32445/2025	NEW INDIA ASSURANCE CO.LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2048/2025
93	D-MACA/32445/2025	NEW INDIA ASSURANCE CO.LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2049/2025
94	D-MACA/32451/2025	D.M., M/S. IFFCO TOKIO GENERAL INSURANCE CO. LTD., ANGUL	G.P.DUTTA	
	MACA/ /	MP		2050/2025
95	D-MACA/32451/2025	D.M., M/S. IFFCO TOKIO GENERAL INSURANCE CO. LTD., ANGUL	G.P.DUTTA	
	MACA/ /	MP		2051/2025
96	D-MACA/32465/2025	LAGAL MANAGER, MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2052/2025
97	D-MACA/32465/2025	LAGAL MANAGER, MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2053/2025
98	D-MACA/32469/2025	B.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., ANGUL	G.P.DUTTA	
	MACA/ /	MP		2054/2025
99	D-MACA/32469/2025	B.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., ANGUL	G.P.DUTTA	
	MACA/ /	MP		2055/2025
100	D-MACA/32474/2025	RELIANCE GENERAL INSURANCE CO.LTD	SUBRAT SATPATHY	
	MACA/ /	MP		2056/2025
101	D-MACA/32489/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD.	SUBRAT SATPATHY	
	MACA/ /	MP		2057/2025
102	D-MACA/32485/2025	CHOLA MS GENERAL INSURANCE CO. LTD.	H.B.SRIRASAD DUTTA	
	MACA/ /	MP		2058/2025
103	D-MACA/32485/2025	CHOLA MS GENERAL INSURANCE CO. LTD.	H.B.SRIRASAD DUTTA	
	MACA/ /	MP		2059/2025
104	D-MACA/32499/2025	B.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., ANGUL	G.P.DUTTA	
	MACA/ /	MP		2060/2025
105	D-MACA/32499/2025	B.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., ANGUL	G.P.DUTTA	
	MACA/ /	MP		2061/2025
106	D-MACA/32519/2025	LEGAL MANAGER, MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2062/2025
107	D-MACA/32519/2025	LEGAL MANAGER, MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2063/2025
108	D-MACA/32533/2025	D.M., H.D.F.C. ERGO GENERAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2064/2025
109	D-MACA/32533/2025	D.M., H.D.F.C. ERGO GENERAL INSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2065/2025
110	D-MACA/32546/2025	ORIENTAL INSURANCE CO.LTD.	G.P.DUTTA	
	MACA/ /	MP		2066/2025
111	D-MACA/32546/2025	ORIENTAL INSURANCE CO.LTD.	G.P.DUTTA	
	MACA/ /	MP		2067/2025
112	D-MACA/32563/2025	D.M., NEW INDIA ASSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2068/2025
113	D-MACA/32563/2025	D.M., NEW INDIA ASSURANCE CO. LTD., BBSR	G.P.DUTTA	
	MACA/ /	MP		2069/2025
114	D-MACA/32564/2025	M/S. ORIENTAL INSURANCE CO. LTD., CUTACK	G.P.DUTTA	
	MACA/ /	MP		2070/2025
115	D-MACA/32564/2025	M/S. ORIENTAL INSURANCE CO. LTD., CUTACK	G.P.DUTTA	
	MACA/ /	MP		2071/2025
116	D-MACA/30977/2025	NATIONAL INSURANCE COMPANY LTD.	JYOTI RANJAN DEO	
	MACA/ /	MP		2072/2025
117	D-CRLMC/24602/2025	PRABHAKAR MALLICK	BIDYADHAR MANSING	
	CRLMC/3180/2025	MP		2211/2025
118	D-CRLMC/24602/2025	PRABHAKAR MALLICK	BIDYADHAR MANSING	
	CRLMC/3180/2025	MP		2212/2025
119	D-CRLMC/24607/2025	TAPAN KUMAR SAHU	RABI NARAYAN PANDA	
	CRLMC/ /	MP		2213/2025
120	D-CRLMC/24639/2025	SIDDHARTH PODDAR	MOHAMMED MUSTAQ ANSARI	
	CRLMC/ /	MP		2214/2025

121	D-CRLMC/24644/2025 CRLMC/ /	MAYANK PANDEY MP	SUVENDU KUMAR SETHI	2215/2025
122	D-CRLMC/24644/2025 CRLMC/ /	MAYANK PANDEY MP	SUVENDU KUMAR SETHI	2216/2025
123	D-CRLMC/9687/2025 CRLMC/1370/2025	BUDHU BHUE@BUDHURAM BHUE MP		2217/2025
124	D-CRLMC/24654/2025 CRLMC/ /	SK.KHURSID@GURSHID@KUSA MP	SAMVIT MOHANTY	2218/2025
125	D-CRLMC/24654/2025 CRLMC/ /	SK.KHURSID@GURSHID@KUSA MP	SAMVIT MOHANTY	2219/2025
126	D-CRLMC/23975/2025 CRLMC/3061/2025	RAVI BADRINARAYAN GOYAL MP	SUBHANKAR ROUT	2220/2025
127	D-CRLMC/23976/2025 CRLMC/3063/2025	TAPAS KUMAR MOHANTY MP	SUBHANKAR ROUT	2221/2025
128	D-CRLMC/8953/2024 CRLMC/1067/2024	BANSIDHAR GHANTA MP		2222/2025
129	D-CRLMC/16021/2025 CRLMC/2011/2025	PRADEEP KUMAR DASH MP	BIBEKANANDA MAHAPATRA	2223/2025
130	D-CRLMC/24677/2025 CRLMC/ /	SAMBIT MOHANTY MP	BISWARANJAN DALAI	2224/2025
131	D-CRLMC/24682/2025 CRLMC/ /	PHULMATI MUDULI MP	JUGALA KISHORE PANDA	2225/2025
132	D-CRLMC/15409/2025 CRLMC/ /	PRAKASH BEHERA MP	DEBAJYOTI PANDA	2226/2025
133	D-CRLMC/15409/2025 CRLMC/ /	PRAKASH BEHERA MP	DEBAJYOTI PANDA	2227/2025
134	D-CRLMC/15407/2025 CRLMC/ /	PRAKASH BEHERA MP	DEBJYOTI PANDA	2228/2025
135	D-CRLMC/15407/2025 CRLMC/ /	PRAKASH BEHERA MP	DEBJYOTI PANDA	2229/2025
136	D-CRLMC/24683/2025 CRLMC/ /	PRAMOD KUMAR SAHOO MP	SIDHARTH SANKAR MOHAPATRA	2230/2025
137	D-CRLMC/24689/2025 CRLMC/ /	DR.DEEPAK PADHI MP	DEEPALI MAHAPATRA	2230/2025
138	D-CRLMC/22796/2025 CRLMC/2919/2025	BASUDEV PATRA MP	RAKESH BEHERA	2231/2025
139	D-CRLA/573/2023 CRLA/573/2023	PRABHAT@PRAVAT KUMAR SETHI MP	SURENDRA KUMAR BISWAL	2232/2025
140	D-CRLMC/21876/2025 CRLMC/2695/2025	SAMUAL KHORA MP		2232/2025
141	D-CRLA/24641/2025 CRLA/ /	BIDYADHAR MUDULI MP	SURYA KANTA DWIBEDI	2233/2025
142	D-CRLMC/24693/2025 CRLMC/ /	BHARAT CHARAN DUTTA @ BHARAT DUTTA MP	BRUNNABAN ROUT	2233/2025
143	D-CRLMC/24729/2025 CRLMC/ /	MINATI PATRA @ MATA PATRA MP	ASHOK KUMAR JENA	2234/2025
144	D-CRLA/24641/2025 CRLA/ /	BIDYADHAR MUDULI MP	SURYA KANTA DWIBEDI	2234/2025
145	D-CRLA/23681/2025 CRLA/ /	JHUNULATA MALLIK MP	PURNA CHANDRA BEHERA	2235/2025
146	D-CRLMC/24734/2025 CRLMC/ /	CHINMAYA BEHERA @ TULU MP	RAGHUNATH DASMOHAPATRA	2235/2025
147	D-CRLMC/24739/2025 CRLMC/ /	BIBHU DUTT PATEL MP	SHRADHA MOHANTY	2236/2025
148	D-CRLA/831/2017 CRLA/831/2017	NIRANJAN EKKA MP	BISWAJIT NAYAK, S.SAMANTRAY, A.K.PATRA	2236/2025
149	D-CRLA/308/2023 CRLA/308/2023	JUGAL BALIARSINGH MP	MURGANKA MAULI PATNAIK	2237/2025
150	D-CRLMC/24747/2025 CRLMC/ /	HEMANTA PADHAN MP	SAROJ KUMAR PADHY	2237/2025
151	D-CRLA/24742/2025 CRLA/ /	RAGHABA PATRA MP	ARUN KUMAR DAS 1	2238/2025
152	D-CRLA/24742/2025	RAGHABA PATRA	ARUN KUMAR DAS 1	

	CRLA/ /	MP		2239/2025
153	D-WA/32375/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK,A.G.A	3591/2025
154	D-WA/32375/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK,A.G.A	3592/2025
155	D-WA/32407/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3593/2025
156	D-WA/32407/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3594/2025
157	D-WA/32407/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3595/2025
158	D-WA/32509/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DASH,A.S.C	3596/2025
159	D-WA/32509/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DASH,A.S.C	3597/2025
160	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3598/2025
161	D-WP(C)/32367/2025 WP(C)/ /	PRASANTA KUMAR SAHOO MP	SAROJ KUMAR ROURAY	13604/2025
162	D-WP(C)/32379/2025 WP(C)/ /	ABHISHEK ADD AGENCY, CUTTACK MP	SWAYAMJIT ROUT	13605/2025
163	D-WP(C)/32368/2025 WP(C)/22590/2025	PRAVASH KUMAR PARIDA MP	RINTU NAYAK	13606/2025
164	D-WP(C)/32382/2025 WP(C)/22603/2025	HARAMOHAN DASH MP	PRAJNA SARITA MOHANTY	13607/2025
165	D-WP(C)/32380/2025 WP(C)/22564/2025	NABA KUMAR MAHALIK MP	BIRAJA PRASANNA DAS	13608/2025
166	D-WP(C)/11439/2025 WP(C)/8627/2025	PRAKASH KUMAR SAHOO MP	SOURAV DAS	13609/2025
167	D-WP(C)/32369/2025 WP(C)/ /	RAMESH CHANDRA DAS MP	DURGESH NARAYAN RATH	13610/2025
168	D-WP(C)/32373/2025 WP(C)/ /	SABITA KAR MP	PRASANTA KUMAR MOHANTY (2)	13611/2025
169	D-WP(C)/25310/2025 WP(C)/18323/2025	PRATAP PARIDA MP	PRONOY MOHANTY	13612/2025
170	D-WP(C)/32385/2025 WP(C)/22580/2025	TRINATH PRADHAN MP	DURGA PRASANNA MISHRA	13613/2025
171	D-WP(C)/18655/2024 WP(C)/10636/2024	STATE OF ODISHA MP	MR.SAROJ KUMAR DAS	13614/2025
172	D-WP(C)/32371/2025 WP(C)/22578/2025	BASANTA PATRA MP	RANJAN KUMAR ROUT	13615/2025
173	D-WP(C)/32391/2025 WP(C)/ /	K.CHANDRAYA REDDY MP	ANIL KUMAR DAS	13616/2025
174	D-WP(C)/15207/2024 WP(C)/10430/2024	PRAKASH CHANDRA BISHI MP	KUNAL KUMAR SWAIN	13617/2025
175	D-WP(C)/32395/2025 WP(C)/ /	LAXMAN KUMAR PATEL MP	SURYA NARAYAN SATAPATHY	13618/2025
176	D-WP(C)/32372/2025 WP(C)/22571/2025	ASHOK KUMAR SAHU MP	RANJAN KUMAR ROUT	13619/2025
177	D-WP(C)/32384/2025 WP(C)/ /	PRABHAT KUMAR PADHY MP	SATYAPRAKASH DHAL	13620/2025
178	D-WP(C)/32386/2025 WP(C)/22579/2025	DILLIP PATTNAIK MP	SUSANTA KUMAR BARAL	13621/2025
179	D-WP(C)/32398/2025 WP(C)/22559/2025	SAPINA BIBI MP	AMBUJA BANDHU PARIDA	13622/2025
180	D-WP(C)/27864/2025 WP(C)/20427/2025	PRAJNAABHIJIT SAHOO MP	DILLIP KUMAR MOHAPATRA	13623/2025
181	D-WP(C)/11020/2025 WP(C)/8926/2025	SANJAYA KUMAR MALLICK MP	SADASIVA PATRA (1)	13624/2025
182	D-WP(C)/32401/2025 WP(C)/22568/2025	RAMESH CHANDRA SAHOO MP	SWAPNIL ROY	13625/2025
183	D-WP(C)/7986/2022 WP(C)/7986/2022	SANKAR SENAPATI MP	MUKESH PANDA	13626/2025

184	D-WP(C)/7989/2022 WP(C)/7989/2022	PRASANA KUMAR SAHOO MP	MUKESH PANDA	13627/2025
185	D-WP(C)/32137/2025 WP(C)/22573/2025	NILADRI PRASAD DAS MP	AMITABH MISHRA	13628/2025
186	D-WP(C)/32413/2025 WP(C)/ /	KALAKANHU THAKUR MP	KUNAL KUMAR SWAIN	13629/2025
187	D-WP(C)/32414/2025 WP(C)/ /	JASOBANTA SABAR MP	JAYDEEP PAL	13630/2025
188	D-WP(C)/32417/2025 WP(C)/ /	JAHUR KHAN MP	PRASANNA KUMAR RATH (1)	13631/2025
189	D-WP(C)/32420/2025 WP(C)/ /	MIR USMAN ALI @ MIR USMAN ALEE MP	PRASANNA KUMAR RATH (1)	13632/2025
190	D-WP(C)/32421/2025 WP(C)/ /	CHEMANLAL @ SRI CHAMANLAL MAHANTA MP	NIKASH JENA	13633/2025
191	D-WP(C)/32425/2025 WP(C)/ /	ARUNA PRUSTY MP	SOUMYA MISHRA	13634/2025
192	D-WP(C)/32428/2025 WP(C)/ /	M/S. S.J.DEVELOPERS AND HOUSING PVT.LTD. MP	RANDEB SARKAR	13635/2025
193	D-WP(C)/32435/2025 WP(C)/ /	SOMYASHREE NAYAK MP	ANJAN KUMAR BISWAL	13636/2025
194	D-WP(C)/32435/2025 WP(C)/ /	SOMYASHREE NAYAK MP	ANJAN KUMAR BISWAL	13637/2025
195	D-WP(C)/32438/2025 WP(C)/22575/2025	BIBHU RANJAN NAIK MP	TANMAY MISHRA	13638/2025
196	D-WP(C)/32441/2025 WP(C)/ /	PRADEEP KUMAR DIGAL MP	GOPINATH MISHRA	13639/2025
197	D-WP(C)/32446/2025 WP(C)/ /	ANIL KUMAR MOHAPATRA MP	MANOJA KUMAR KHUNTIA	13640/2025
198	D-WP(C)/32439/2025 WP(C)/ /	SANATAN PATNAIK MP	SUKANTA KUMAR DALAI	13641/2025
199	D-WP(C)/32468/2025 WP(C)/ /	SADANANDA NAIK MP	ASUTOSH SAHOO	13642/2025
200	D-WP(C)/32459/2025 WP(C)/ /	DHANURJAYA RANA MP	PARTHA SARATHI DAS	13643/2025
201	D-WP(C)/32471/2025 WP(C)/ /	MARUTI ROUT MP	SUBRAT KUMAR KAR	13644/2025
202	D-WP(C)/26678/2025 WP(C)/19143/2025	GANESWAR PRADHAN MP		13645/2025
203	D-WP(C)/26677/2025 WP(C)/19151/2025	RAGHUMANI SAHU MP		13646/2025
204	D-WP(C)/26674/2025 WP(C)/19163/2025	LALIT MOHAN PANDA MP		13647/2025
205	D-WP(C)/26689/2025 WP(C)/18972/2025	MALA JUADI MP		13648/2025
206	D-WP(C)/26536/2025 WP(C)/18924/2025	CHITTARANJAN PARIDA MP		13649/2025
207	D-WP(C)/26534/2025 WP(C)/18923/2025	HEMANAND PATEL MP		13650/2025
208	D-WP(C)/26685/2025 WP(C)/18955/2025	INDRAJIT DASH MP		13651/2025
209	D-WP(C)/32473/2025 WP(C)/ /	SANTOSH MINZE MP	KUNAL KUMAR SWAIN	13652/2025
210	D-WP(C)/26526/2025 WP(C)/18981/2025	BHAGABANA PANDA MP		13653/2025
211	D-WP(C)/26538/2025 WP(C)/18983/2025	DEBASHIS SARKAR MP		13654/2025
212	D-WP(C)/28484/2025 WP(C)/19787/2025	LOKNATH SAHOO MP	LALIT KUMAR MAHARANA	13655/2025
213	D-WP(C)/32484/2025 WP(C)/ /	ADITYA DEV INFRA TECH PVT. LTD, MP	BBSRSASWAT KUMAR ACHARYA	13656/2025
214	D-WP(C)/32482/2025 WP(C)/ /	SRI JACOB VARGHESE MP	TRILOCHAN PANIGRAHI	13657/2025
215	D-WP(C)/32486/2025	M/S ACHYUT AGRO PRODUCTS PVT. LTD. MP	BBSRSASWAT KUMAR ACHARYA	

	WP(C)/ /	MP		13658/2025
216	D-WP(C)/32487/2025	NRUSINGHA KUMAR SAHOO	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		13659/2025
217	D-WP(C)/32488/2025	GETTAM GIRI	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		13660/2025
218	D-WP(C)/32490/2025	BUS OWNERS ASSOCIATION BHUBANESWAR	ARJIT PATNAIK	
	WP(C)/ /	MP		13661/2025
219	D-WP(C)/32506/2025	SRI SRI JAGANNATH TEMPLE TRUST, ROURKELA	AKHIL KUMAR SARANGI	
	WP(C)/ /	MP		13662/2025
220	D-WP(C)/32508/2025	PRADEEP KUMAR RAY MOHAPATRA	TARUN KANTA PATTANAYAK	
	WP(C)/ /	MP		13663/2025
221	D-WP(C)/32506/2025	SRI SRI JAGANNATH TEMPLE TRUST, ROURKELA	AKHIL KUMAR SARANGI	
	WP(C)/ /	MP		13664/2025
222	D-WP(C)/37009/2021	ODISHA STATE BUREAU OF TEXT BOOK PREPARATION	MONI MOHANTA	
	WP(C)/37009/2021	MP		13665/2025
223	D-WP(C)/24597/2025	TARAMANI SURIN	LAXMIKANTA MOHANTY	
	WP(C)/17051/2025	MP		13666/2025
224	D-WP(C)/32507/2025	MANAS RANJAN MOHANTY	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		13667/2025
225	D-WP(C)/32522/2025	UPENDRA KANUNGO	PRONOY MOHANTY	
	WP(C)/ /	MP		13668/2025
226	D-WP(C)/23651/2025	ABINASH MISHRA	ABHISEK MOHANTY	
	WP(C)/16242/2025	MP		13669/2025
227	D-WP(C)/32528/2025	SANTOSHI BEHERA	SATABDI SAMANTRAY	
	WP(C)/ /	MP		13670/2025
228	D-WP(C)/32531/2025	MOHAMMED ALI AKRAM KHAN	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		13671/2025
229	D-WP(C)/32525/2025	AMIT KUMAR DAS	BIJAY PANDA	
	WP(C)/ /	MP		13672/2025
230	D-WP(C)/52007/2024	SANTANU KUMAR DAS	MANOJA KUMAR KHUNTIA	
	WP(C)/31681/2024	MP		13673/2025
231	D-WP(C)/32543/2025	DR.MAHESH KUMAR YADAV	BISHNU PRASAD PRADHAN	
	WP(C)/ /	MP		13674/2025
232	D-WP(C)/32549/2025	F.C.I.WORKERS UNION TRADE, CUTTACK	SARITA MOHARANA	
	WP(C)/ /	MP		13675/2025
233	D-WP(C)/32550/2025	PARESH CHANDRA SRICHANDAN ROY	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		13676/2025
234	D-WP(C)/36207/2024	SARASHA KUMARI PARIDA		
	WP(C)/22280/2024	MP		13677/2025
235	D-WP(C)/32530/2025	GAHAR @ GOHAR MOHAMMAD	SARBESWAR SAHOO	
	WP(C)/ /	MP		13678/2025
236	D-WP(C)/32553/2025	AMITAVA DAS	DIPTENDU SUNDAR RAY	
	WP(C)/ /	MP		13679/2025
237	D-WP(C)/26551/2025	BISWESA KESHARI NANDA		
	WP(C)/18616/2025	MP		13680/2025
238	D-WP(C)/31901/2025	ABINASH SAHOO	MAGA BEHERA	
	WP(C)/22353/2025	MP		13682/2025
239	D-WP(C)/32561/2025	NISHI DASH	SABYASACHI SAHOO	
	WP(C)/ /	MP		13683/2025
240	D-WP(C)/1618/2018	ANIL KUMAR SUKLA	M/S.S.DAS	
	WP(C)/1618/2018	MP		13684/2025
241	D-WP(C)/32574/2025	BILASHI BARIK	SASWATI MOHAPATRA	
	WP(C)/ /	MP		13685/2025
242	D-WP(C)/32587/2025	PRANATI BEHERA	RAJJEET ROY	
	WP(C)/ /	MP		13686/2025
243	D-WP(C)/32602/2025	MINATI MOHANTA	BINAYA KUMAR MOHANTY	
	WP(C)/ /	MP		13687/2025
244	D-WP(C)/32603/2025	MANOJ MANJARI DEVI	NIROD KUMAR SAHU	
	WP(C)/ /	MP		13688/2025
245	D-WP(C)/32604/2025	BISWAJIT CHHOTRAY	ABHISHEK DASH	
	WP(C)/ /	MP		13689/2025
246	D-WP(C)/32591/2025	BATAKRUSHNA MOHAPATRA	RASHMI REKHA PRADHAN	
	WP(C)/ /	MP		13690/2025